

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to Bihar Legislative Assembly (name of the House)

From 16-Kalyanpur Constituency (Name of the Constituency)

I Sachindra Pd. Singh son/daughter/wife of Late Chamar Singh
Aged 61 years, resident of Vill. - Phulwariya P.S. - Kalyanpur Dist. - East Champaran
(mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by BJP (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	CSNPS5402D	2024-25	8,93,550/-
2.	Spouse-	CBGPK4929R	2019-20	Nil
3.	Dependent 1	N/A.		
4.	Dependent 2	N/A.		
5.	Dependent 3	N/A.		

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Chakia P.S. Case No. 161/2005 U/s. 147, 148, 149, 341, 323, 353, 379, 332 & 337 D.P.C.
(b)	Name of the court, Case No. and Date of order taking cognizance :	Sub-Judge-9 cum A.C.J.C. Motihari.
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	N/A.

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	N/A
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	N/A

(c)	Punishment imposed :	N/A
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(5) That I give below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposits/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	1,00,000/-	1,25,000/-	N/A	N/A	N/A
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	61,260	1,55,600	N/A	N/A	N/A
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Nil	Nil	N/A	N/A	N/A
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	20,78,742/-	7,70,000/-	N/A	N/A	N/A
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Nil	Nil	N/A	N/A	N/A
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Nil	Nil	N/A	N/A	N/A
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	3,40,000/-	11,00,000/-	N/A	N/A	N/A

(vii)	Any other assets such as value of Claims/Interest	Nil	Nil	N/A.	N/A.	N/A.
(ix)	Gross Total value	2120853/-	2150699/-	N/A.	N/A.	N/A.

B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	169 - Phulwariya	169 - Phulwariya	N/A	N/A	N/A.
	Survey number(s)		124 - Pakdi D. K. H. 167 - Alimnawa			
	Area (Total measurement in acres)	4A. 0.25A	1A. 92.18A	N/A.	N/A.	N/A.
	Whether inherited property (Yes or NO)	Yes	NO	N/A.	N/A.	N/A.
	Date of purchase in case of self acquired property	N/A	11.12.1998, 02.05.2019 26.06.2020 24.08.2021	N/A.	N/A.	N/A.
	Cost of Land (in case of purchase) at the time of purchase	N/A	65,85,000/-	N/A.	N/A.	N/A.
	Any investment on the land by way of development, construction etc.	N/A	N/A.	N/A.	N/A.	N/A.
	Approximate Current market value	49,73,000/-	6585,000/-	N/A.	N/A.	N/A.
(ii)	Non-Agricultural Land					
	Location(s)	Nil	Chakra Khata - 12 Plot - 1207	N/A	N/A.	N/A.
	Survey number(s)					
	Area (Total measurement in sq. ft.)	Nil	3500 sq. ft.	N/A.	N/A.	N/A.
	Whether inherited property (Yes or NO)	N/A.	NO	N/A.	N/A.	N/A.
	Date of purchase in case of self acquired property	N/A.	22.10.14	N/A.	N/A.	N/A.
	Cost of Land (in case of purchase) at the time of purchase	Nil	16,50,000/-	N/A.	N/A.	N/A.
	Any investment on the land by way of development, construction etc.	Nil	25,00,000/-	N/A.	N/A.	N/A.
	Approximate Current market value	Nil	60,00,000/-	N/A.	N/A.	N/A.
(iii)	Commercial Buildings (including apartments)					
	Location(s)	Nil	Nil	N/A	N/A.	N/A.
	Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	Nil	Nil	N/A.	N/A.	N/A.

	Whether inherited property (Yes or NO)	N/A	N/A	N/A	N/A	N/A
	Date of purchase in case of self acquired property	N/A	N/A	N/A	N/A	N/A
	Cost of property (in case of purchase) at the time of purchase	N/A	N/A	N/A	N/A	N/A
	Any Investment on the property by way of development, construction etc.	N/A	N/A	N/A	N/A	N/A
	Approximate Current market value	Nil	Nil	N/A	N/A	N/A
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	Phulwariya 479	Nil	N/A	N/A	N/A
	Area (Total measurement in sq. ft.)	8000 sq.ft.	Nil	N/A	N/A	N/A
	Built up Area (Total measurement in sq. ft.)	3500 sq.ft.	Nil	N/A	N/A	N/A
	Whether inherited property (Yes or NO)	Yes	N/A	N/A	N/A	N/A
	Date of purchase in case of self acquired property	N/A	N/A	N/A	N/A	N/A
	Cost of property (in case of purchase) at the time of purchase	N/A	N/A	N/A	N/A	N/A
	Any Investment on the land by way of development, construction etc.	30,00,000/-	N/A	N/A	N/A	N/A
	Approximate Current market value	45,00,000/-	N/A	N/A	N/A	N/A
(v)	Others (such as interest in property)	N/A	N/A	N/A	N/A	N/A
(vi)	Total of Current Market Value of (i) to (v) above	7962500/-	10,93,500/-	N/A	N/A	N/A

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Nil	SBS kalyanpur KCC Loan 55795/-	N/A	N/A	N/A
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Personal loan Rs. 6,00,000/- from Abhishek Kumar	Nil	N/A	N/A	N/A

	Any other liability	Nil	Nil	N/A	N/A	N/A
	Grand total of liabilities	6,00,000/-	55795/-	N/A	N/A	N/A
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	Nil	Nil	N/A	N/A	N/A
	Dues to departments dealing with supply of water	Nil	Nil	N/A	N/A	N/A
	Dues to departments dealing with supply of electricity	Nil	Nil	N/A	N/A	N/A
	Dues to departments dealing with supply of telephones/mobiles	Nil	Nil	N/A	N/A	N/A
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil	N/A	N/A	N/A
	Income Tax Dues	Nil	Nil	N/A	N/A	N/A
	Wealth Tax Dues	Nil	Nil	N/A	N/A	N/A
	Service Tax Dues	Nil	Nil	N/A	N/A	N/A
	Municipal /Property Tax Dues	Nil	Nil	N/A	N/A	N/A
	Sales Tax Dues	Nil	Nil	N/A	N/A	N/A
	Any other dues	Nil	Nil	N/A	N/A	N/A
	Grand total of all Govt. dues	Nil	Nil	N/A	N/A	N/A

(7) Details of profession or occupation:

- Self... *Politics, Agriculture and Dairy*
- Spouse... *Agriculture, Tailoring & sewing*

(8) My educational qualification is as under:

M. A. (History) 1992, M.S. College, Motihari, LLB - 1997, M.S. College, Motihari.
 (Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
 (Name of the School /College/ University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <i>Sachindra Prasad Singh</i>
2.	Full postal address	<i>vill. - Phulwanja, P.S. Kalyanpur, East Champaran</i>
3.	Number and Name of the constituency and state	<i>16 - Kalyanpur, Bihar.</i>
1.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>BJP</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>N/A</i>

(c) Total number of Pending cases where the court (s) have taken cognizance		One				
5.	PAN of	Year for which last Income Tax Return filed	Total Income Shown			
	(a) Candidate	2024-25	8,93,550/-			
	(b) Spouse:	2019-20	Nil			
	(c) Dependents	N/A	N/A			
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	24,87,421/-	19,95,000	N/A	N/A	N/A
B.	Immovable Asset			N/A	N/A	N/A
	(i) Purchase Price and Development Cost of Immovable Property (Total Value)	45,00,000/-	87,35,000/-	N/A	N/A	N/A
	(ii) Approximate Current Market Price of Asset (Total Value)	79,62,500/-	10,73,500/-	N/A	N/A	N/A
7.	Liabilities			N/A	N/A	N/A
	(i) Government dues (Total)	Nil	Nil	N/A	N/A	N/A
	(ii) Loans from Bank, Financial Institutions and others (Total)	Personal loan 6,00,000/-	KCC-SBI Kalyanpur 557,951/-	N/A	N/A	N/A
8.	Highest educational qualification: Post Graduate (History) - 1992, M.C. College, Motihari, Bihar University, Muzaffarpur. (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of.....201.....

24/07/2026

Sachin Prasad Singh
DEPONENT

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- Notes:**
1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
 4. The affidavit should be either typed or written legibly and neatly.